

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 12473 of 2019 - DB

(Arising out of OIA-AHM-EXCUS-001-APP-039-19-20 dated 13/09/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Anup Engineering Ltd

Bh. 66 Kva Sub Station,
Odhav Road, Odhav,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri S J Vyas, Advocate for the Appellant

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent- Revenue

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 25.09.2023/06.10.2023
DATE OF DECISION: 09.11.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11289 of 2014.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**